

2 OA 417/99

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice duly
served on R-2
to R-4.

A-D. from
R-1 not returned

~~Rat~~
11/11

Bench

Counter not
filed.
for further
orders.

~~Rat~~
16/11

Bench

Counter not
filed.
for further
orders.

~~Rat~~
12/11

Bench

Counter not filed

~~Rat~~
1-3/12

Bench

For Orders on Memo

~~Rat~~
17/11/01

Bench

3. order dated 17.11.99.

Adjourned to 11.01.2000 for
filing of Counter.

~~J. Ram~~
11.1.99
Vice-Chairman
Member (J).

4. order dated 11.01.2000

Adjourned to 02.03.2000 for
filing of Counter.

~~J. Ram~~
Vice-Chairman

5. Order dt 2.3.2000

Counter be filed by four
weeks. Posted to 25/4/2000.

~~J. Ram~~
2/3
Vice-Chairman
Member (Judicial)

6. ORDER DT. 13.7.2001.

Petitioner has filed a Memo stating that
he may be permitted to withdraw this O.A. We have
heard Shri P.V.B. Rao, learned counsel for the
applicant and Shri S. Ray, learned ASC for the
Respondents. In view of the Memo filed, the OA is
disposed of as withdrawn.

~~J. Ram~~
18.7.2001
Vice-Chairman

Member (Judicial)

Four copies of final
order dt. 13.7.2001 issued
to Counsel for both sides.